

(b) whether Government is considering any proposal to develop ports under PPP mode, if so, the details of such ports being considered for development under this scheme; and

(c) the time by which they are likely to be completed and the amount of money that is likely to be spent on such ports, port-wise?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) No, Sir. The handling (offloading) capacity of the Major Ports in the country is sufficient to match with the trade demands. The capacity of all Major Ports as on 31.03.2013 was 744.91 Million Metric Tonnes (MMT) against the traffic of 545.79 MMT handled in 2012-13, which is approximately 72% of the available capacity.

(b) and (c) Yes, Sir. The Government has decided to develop Major Ports at Dugarajapatnam in Andhra Pradesh and Sagar Island in West Bengal through PPP mode. The Major Ports at Dugarajapatnam in Andhra Pradesh and Sagar Island in West Bengal are expected to be completed by the years 2018 and 2020 respectively. The approximate cost for the development of Dugarajapatnam Port and Sagar Island Port in the first phase are Rs. 4006 crore and Rs. 7820 crore respectively.

Inland water transport in Gandhi Sagar reservoir

892. DR. CHANDAN MITRA: Will the Minister of SHIPPING be pleased to state:

(a) whether Government had given approvals to inland water transport in Gandhi Sagar reservoir and Bansagar Project in Madhya Pradesh in the year 2006;

(b) if so, the reasons for not making any budget provisions for these projects for the last several years in the Budget; and

(c) the steps taken by Government to make sufficient budget provisions and provide sanctioned funds in coming years in order to ensure the earliest implementation of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MILIND DEORA): (a) Government of India had sanctioned project proposal for development of inland water transport in Gandhi Sagar reservoir and Bansagar reservoir at a cost of Rs. 387 lakh and Rs. 415 lakh respectively in March, 2006 under Centrally Sponsored Scheme (CSS). Out of this, the central share (90%) was Rs. 348.30 lakh for Gandhi Sagar project and Rs. 373.50 lakh for Bansagar project. The release for

the Gandhi Sagar project and Bansagar project to the State Government of Madhya Pradesh was Rs. 76.73 lakh and Rs. 83.00 lakh respectively till March, 2006.

(b) and (c) Government has discontinued the funding under CSS with effect from 01-04-2007. It is expected that the State Government of Madhya Pradesh will complete the remaining project with their own resources.

Study by Container Shipping Lines Association

893. SHRIMATI WANSUK SYIEM: Will the Minister of SHIPPING be pleased to state:

(a) whether according to a study done by Container Shipping Lines Association (CSLA) Indian ports could gain upto \$ 150 million revenue per year if cabotage rules are relaxed;

(b) whether the study has also pointed out that India is losing around \$ 100 million in freight charges as cargo is shipped to international cargo hubs; and

(c) whether Government would consider granting cabotage relief to Adani ports and Visakha Container Terminal on the lines of a similar incentive granted to Vallarpadam container port in Kerala a year back?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) Sir, The Ministry of Shipping has not come across any such study conducted by Container Shipping Lines Association (CSLA) regarding revenue gains to ports if cabotage rules are relaxed.

(c) There is no proposal, at present, to grant cabotage relief to Adani ports and Visakha Container Terminal.

Study regarding inland waterways

894. SHRI DEVENDER GOUD T.: Will the Minister of SHIPPING be pleased to state:

(a) whether any study has been conducted by the Inland Waterways Authority of India to find out the transportation cost by rail and waterways;

(b) if so, the details of such a study, with a particular reference to Krishna and Godavari waterways; and